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(c) The Central and State Governments have taken several measures to facilitate primary education of children, including those belonging to SOST. These relate to increased access to schools, improvement in school infrastructure, incentives for SOST students and girls such as free textbooks, uniforms and attendance scholarships, implementation of Mid-day Meals Programme and residential schools and hostels for SOST boys and girls;

District Primary Education Programme (DPEP), which is being implemented in 149 districts, have designed contextually relevant strategies to ensure better participation and retention of children at primary level.

## Changes in the Memorandum of Association of ICHR

4227. SHRI V.N. GADGIL: Will the Minister of HUMAN EIESOURCE DEVELOPMENT be pleased to state:

(a) whether any changes have been made or are proposed to be made in the Memorandum of Association of 1972 of the Indian Council of Historical Research; and

(b) if so, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir.

(b) Do not arise.

### Amounts paid to the Academy of fine arts and Uterature

4228. DR. MAHESH CHANDRA SHARMA: Will the Minister of HUMAN RESOURCE DEVELOP MENT be pleased to state:

(a) what amounts have been paid to the Academy of Fine Arts and Literature, New Delhi as grant-in-aid, financial assistance, subsidy or assistance under other schemes during the last three years; and (b) the scheme-wise and year-wise details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Under the Building Grant Scheme, the Academy of Fine Arts and Literature, New Delhi was sanctioned Rs. ten lakhs for construction of a Building during 1990-91 and the full quantum of

the sanctioned amount has been paid.

# I Percentage of literacy among adivasi women

4229. SHRI ASHOK MITRA: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state:

(a) the percentage of literacy among the Adivasi women in the country, particulariy in the States of Bihar, Uttar Pradesh and Madhya Pradesh;

(b) whether Government have any proposal for a time bound programune to eradicate illiteracy among Adivasi womep; and

(c) the social and other impediments in embarking on such a literacy drive among women?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The female literacy rate of Scheduled Tribes as per 1991 Census, is as follows:—

All India	18.19%
Bihar	14.75%
Madhya Pradesh	10.73%
Uttar Pradesh	19.86%

(b) and (c) The Total Literacy Campaign (TLC) is the principal strategy of National Literacy Mission for eradication of illiteracy in the country. The literacy compaigns cover the entire illiterate population in 15-35 year age-group irrespective of their caste, creed or sex. Scarce resources, difficult terrain,, scattered population, inacessability to schools, lack of literacy tradition and gender bias against women could be attributed as major impediments for literacy'

drive among women, inspite of which literacy camapigns have been launched covering tribal population in various parts of the country.

Sixty percent of learners covered under literacy programs are women.

### Committee to monitor special dispensation admissions

4230. SHRI GAYA SINGH: Will the Minister of HUMAN RESOURCE DE VELOPMENT be pleased to state:

(a) whether the Committee to monitor special dispensation admissions in Kendriya Vidyalaya Sangathan has since been composed;

(b) if so, its personnel; and

(c) its task, jurisdiction and terms of reference?

THE MINISTER OF HUMAN RE-SOURCE DEVELPOMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) A Committee headed by Additional Secretary (Education); Commissioner, Kendriya Vidyalaya Sangathan: Chief Welfare Officer. Department of Personnel & Training and a representative of Department of Legal Affairs (Ministry of Law) not below the rank of Joint Secretary and Legal Adviser as Members has been constituted by the Government to finalise special dispensation admissions in Kendriya Vidyalayas on the basis of laid down guidelines. No Committee to further monitor such admissions has been composed.

#### Amendments in the trust deed of IGNCA

4231. SHRIMATI MALTI SHARMA: Will the Minister of HUMAN RE SOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Ques tion 1139 given in the Rajya Sabha on Sth June, 1998 and state:

(a) the exact and precise rationale and justification for every single amendment made in the trust deed by the IGNCA; (b) the reasons and circumstances before Government that made them agree to such substantive changes without obtaining proper legal opinion;

(c) if so, the details thereof; and

(d) whether Government propose to restore the pre 1995 status of the trust deed while the opinion of the Attorney General is received; the details thereof?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) The information is being collected.

(d) Government wishes to await the advice of the Attorney General for India on the options open now.

### Antecedents of vice-chancellor, International Hindi University

4232. SHRI K.R. MALKANI: Will the Minister of HUMAN RESOURCE DE-VELOPMENT be pleased to state:

(a) whether the Vice-Chancellor of International Hindi University is a retired IAS officer; if so, whether he was earlier posted as Joint Secretary in the Department of Culture;

(b) if so, whether he was found guilty of bestowing financial favours on his near relations and given an adverse entry on this ground;

(c) if so, whether Government think that such a person is suitable to inculcate the right values among the students; and

(d) if not, what action does the Government contemplate in the matter?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The post of Vice-Chancellor of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidy-alaya is held by a serving IAS officer. The said officer was earlier posted as Joint Secretary in the Department of Culture.